

3. Copies of the Review Reports placed before the Boards of Directors are received in the Banking Division of the Govt. and are scrutinised minutely and short comings, if any, are intimated to the concerned banks for corrective and remedial action.
4. The Liaison Officer for SCs and STs in Banking Division undertake in depth examination of the implementation of reservation policy of at least one bank in each quarter when, inter alia, the rosters, indents, etc. are examined. The shortcomings noticed during the course of study are discussed with the Chief Executives and other Senior Officers of the banks/FIs and are followed up for corrective action.
5. Suitable proforma have been designed for placing of indents by banks on the BSRBs/ Employment Exchanges which ensure that the interests of the SC/ST are properly protected.
6. The banks have been advised to conduct pre-recruitment and pre-promotion training programmes.
7. The educational qualifications for direct recruitment to clerical cadres have been relaxed in favour of SCs/STs.
8. The SC & ST candidates are adjudged on relaxed standards both in the written tests and interviews.
9. The banks have appointed one of their senior executives viz. DGM/AGM to function as Liaison Officer for ensuring implementation of reservation policy in respective banks.
10. The banks have been advised to include one member belonging to SC and ST in the selection committees/DPCs.
11. Almost all banks have set up SC & ST Cell in their Central, Zonal and Regional Offices.
12. The banks have been advised to accord informal recognition to SC/ST Welfare associations to enable them to protect the interests of SC/ST employees for redressal of their grievances, if any.
13. The CMDs of all public sector banks/financial institutions have been advised to meet once in a quarter the representatives of SC and ST associations and hear their grievances relating to reservation policy.
14. The banks have been advised to conduct the special recruitment drives during the year 1989-1990 to clear the backlog, with encouraging results.

SC/ST Managers in Bank of Baroda in Gujarat

4964 SHRI RATILAL KALIDAS VARMA: Will the Minister of FINANCE be pleased to state:

(a) the total number of branches of the Bank of Baroda in Gujarat;

(b) whether people belonging to Scheduled Castes and Scheduled Tribes have been appointed as managers in these branches in the first, second, third and fourth scales; and

(c) if so, the details thereof?

THE DEPUTY MINISTER IN THE MINISTRY OF FINANCE (SHRI ANIL SHASTRI): (a) 609 branches of Bank of Baroda are functioning in Gujarat State at present.

(b) and (c) The number of branch managers belonging to Scheduled Castes and Scheduled Tribes category in Gujarat is as under:—

Scale	Number
Junior Management Grade/ Scale I.	55
Middle Management Grade/Scale II.	17